

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

No: 681

Dated: 19.09.2016

Following transfers and postings of the Munsiffs are hereby made on the basis of their representations:

- 1) Mrs. Sumati Sharma, Munsiff Basohli, is transferred and posted as Munsiff, Chenani, vice Mrs. Smriti Sharma.
- 2) Mrs. Smriti Sharma, Munsiff, Chenani, is transferred and posted as Munsiff, Hiranagar, vice Mrs. Pooja Gupta.

BY ORDER

  
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(Ashok Kumar Koul)  
Registrar General 19.09.16

No. 19077-88/GS

Dated: 19.09.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar (Judicial), High Court of J&K, Jammu,
5. Principal District & Sessions Judges, Kathua/Udhampur,
6. Munsiffs, Basohli/Chenani/Hiranagar,  
.....for information and necessary action.
7. Concerned Officers.
8. Incharge, NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on High Court website.
9. Office file.

  
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Registrar General  
19.09.16